

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 201 of 2013

Dated : 26th May, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

Neyveli Lignite Corporation Ltd.

... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) :

Mr. M.G. Ramachandran
Ms. Anushree Bardhan

Counsel for the Respondent (s):

Mr. Ramalingam for R.1
Mr. S. Vallinayagam for TANGEDCO

ORDER

As agreed by the learned counsel for the parties, post the matter
for further hearing on **14.07.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/js